

(b) if so, by when correspondence has been received by the Ministry along with the details of the action taken in this regard; and

(c) whether the possibility of adverse effect on the functioning increases due to not receiving the approval on the correspondence for a long time and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO) : (a) to (c) Yes, Sir. Public Investment Board (PIB) had sought further clarifications on the issues of design specifications and alignment raised by Ministry of Railways and Ministry of Road Transport and Highways and critical security concerns raised by Intelligence Bureau/Ministry of Home Affairs. These clarifications were sought from Government of Uttar Pradesh (GoUP). GoUP replied to these clarifications *vide* their letters dated 15.10.2014, 16.10.2014 and 16.12.2014. Appraisal/approval of any project is a continuous process involving various stakeholders. Approval of a project also depends upon viability of the project and availability of resources. As such no time-frame can be given for clearance of any project.

Navi Mumbai Metro Rail Project

1740. SHRI SANJAY RAUT : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether State Government of Maharashtra is seeking approval for Notification of Alignment under section 32 of Metro Railway Construction of Works Act, 1978 for Navi Mumbai Metro Rail Project, if so, Government's response thereto; and

(b) by when it will be approved?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO) : (a) and (b) Yes, Sir. The Central Government, on the request of Government of Maharashtra (GoM), has notified the alignment of Navi Mumbai Metro Line-1 (Belapur to Pendhar) under section 32 of Metro Railways (Construction of Works) Act, 1978 in the Gazette of India *vide* S.O. 124 (E) dated 9.1.2015.

Fare Fixation Committee for Delhi Metro

1741. DR. CHANDAN MITRA : Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Fare Fixation Committee for Delhi Metro has not been constituted so far;

- (b) if so, the details thereof along with the reasons therefor; and
- (c) the steps taken by Government for early constitution of the Committee to facilitate rationalisation of long overdue Delhi Metro fares?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO) : (a) to (c) Yes, Sir. The Appointments Committee of the Cabinet (ACC) has not agreed to the appointment of the proposed name for the Chairperson of the 4th Fare Fixation Committee (FFC) for Delhi Metro. The ACC has directed the Ministry of Urban Development recently to submit a fresh proposal for the 4th FFC suggesting a panel of names for the Chairperson and two Members. Ministry have initiated action accordingly.

New Secretariat in Ghitorni

1742. DR. K.P. RAMALINGAM : Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government is considering to build a new Secretariat at Ghitorni in Delhi, if so, the details thereof; and
- (b) whether it is also a fact that Government is considering to build a new office complex with modern amenities and technology, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO) : (a) No, Sir.

- (b) Various alternative sites are under consideration of the Government to build a new office complex with modern amenities and technology.

Easing of norms for construction in urban area

1743. DR. K.P. RAMALINGAM:

SHRI A.K. SELVARAJ:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government is considering for easing the norms for construction in urban areas by substantially reducing the number of approvals and no objections require or taking up new projects, if so, the details thereof; and
- (b) whether it is also a fact that Government has decided to provide all approvals within 30 days from the date of application, if so, the details thereof?